than. In Assam, Maharashtra, Tri-pura and Pondicherry, no special cells have been created but the work has been entrusted to the C.I.D. 14 States Governments Union "Territories do not consider it necessary to create special cells as they are not much affected by the problem. West Bengal and Delhi have not agreed to the creation of special cells. In 9 States the proposal is still under consideration.

### **Modernisation** of Police Forces

- 1397. SHRI PRAKASH MEHRO-TRA. Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government give assis. tance to the State Governments for modernising police forces in the States:
- (b) if so, what are the details of such assistance given during the last two years;
- (c) what is the criteria adoted for grant of such assistance?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL); (a) Yes Sir.

(b) and (c) Under the Scheme for Modernisation of Police Forces, Central financial assistance by way of 50 per cent loan and 50 per cent " grants-in-aid is provided to the State Governments. The loan is repayable over a period of 25 years Assistance under this Scheme is confined to expenditure of a nonrecurring nature on items such as data processing machines incuding computers, purchase of vehicles, and equipment for Forensic Science Laboratories, Finger Print Bureaux, Examination of Ouestioned Documents, Training Institutions and Wireless Communications including Teleprinters. Central financial assistance to the extent of Rs. 585.00 lakhs was given to the State Governments during 1976-77 and Rs. 600.00 lakhs during 1977-78 under this Scheme. The broad considerations taken into account while allocating Central assistance to the State Governments are the sizes of the police forces, extent of urbanisation, the extent of the International borders, area of the States, incidence of crime, etc. Accelerated Central assistance has also been provided to such State Governments which have been sanctioned computer during 1976-77 and 1977-78.

to Questions

#### Calcutta Port

1398. SHRI KALYAN ROY: SHRI N. H. KUMBHARE:

Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply to Unstarred Question 230 given in the Rajya Sabha on the 12th March, 1976 and state:

- (a) whether it is a fact that there has been a further decline in the volume of export and import through the Calcutta Port;
- (b) if so, what are the reasons therefor;
- (c) what are the details of export and import from this Port during the period from March, 1976 to November, 1977;
- (d) whether the dredging work in the Calcutta Port and the Haldia channel is still in progress;
  - (e) if so, what are the details thereof;
- (f) whether more dredgers are proposed to be put in operation; if so, what are the details in this regard; and
- (g) to what extent the Farakka Barrage has improved the navigabili ty of the Hooghly river and the Port and what is the quantity of water made available during 1974, 1975, 1976 and till November in 1977, yearwise?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) There

has been a slight decline in cargo handled during the first half of 1977-78.

- (b) There has been a shortfall in the traffic in items like iron ore, coal and salt.
- (c) During March, 1976 to November, 1977, exports from Calcutta amounted to 5,508,000 metric tonnes and imports amounted to 7,922,000 metric tonnes.
- (d) to (g) Dredging work in the reach from Balari bar to Calcutta to improve the navigability of Calcutta Port is being carried out by three river dredges belonging to the Calcutta Port Trust. Two dredgers of the Dredging Corporation are currently carrying out intensive dredging operation in Haldia channel and one dredger of the Port Trust is mainly carrying out maintenance dredging in the lower reaches of the navigable channel of river Hooghly.

A second esturian dredger 'Maha-ganga' of bigger capacity is likely to be commissioned for Calcutta Port Trust shortly in lieu of one of the dredgers of Dredging Corporation of India. This would augment the dredging effort.

Before commissioning of the Farak-ka Project, river Hooghly Barrage 'experienced progressive siltation of the bed. However, since the commissioning of the Feeder Canal of the Barrage Complex in April, 1975, thereby resorting the perennial flow through the river system, this phenomenon of siltation in the reaches of the river upto Hooghly point (34 nautical miles down stream of Calcutta) has been more or less, arrested and some improvement effected. The actual quantity of discharge through Farakka canal was subject to variation from time to time depending upon flows at Farakka and the releases to Bangladesh.

# Announcement of dividend by a multinational company

## 1399. SHRI KALYAN ROY: SHRI N. H. KUMBHARE:

Will the Minister of INDUSTRY be pleased to state:

- (a) what steps Government propose to take against the multinational Company which announced **a** dividend of 8,000 per cent last year;
- (b) what is the name of the particular multi-national Company;
  - (c) what are the names of its Directors;
- (d) what are the products which are being manufactured by this Company including their brand names:
- (e) whether Government propose to request the company to leave the. country; and
  - (f) if not, what are the reasons thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (f) A statement is attached.

## Statement

ATinoiincement of dividends by a multinational company

Presumably, what the Hon'ble Members intend to refer to in the said question relates to M/s. Colgate Pal-molive (India) Private Limited, Bombay. This is a wholly-owned subsidiary of M/s. Colgate-Palmolive Company, USA. It has a paid-up capital of Rs. 1.50 lakhs. The names of its Directors are as follows:—

- (1) Mr. H. Rai
- (2) Mr. O. E. Senior
- (3) Mr. R. H. Hall
- (4) Mr. R. Setlur
- (5) Mr. N. S. Phatarphekar
- (6) Mr. Sydney S. Coggen